

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MOTIF AI PRIVATE LIMITED

1. NAME OF CORPORATE PERSON	MOTIF AI PRIVATE LIMITED
2. DATE OF INCORPORATION OF CORPORATE PERSON	19.10.2022
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC-Bangalore
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2022PTC167226
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	SB-1-23 Vijaya Enclave, Bilekahalli, B. G. Road Bangalore Karnataka, India- 560068
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	08.05.2023
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ms. Srilakshmi Purushottam Address: Guru & Jana Chartered Accountants, No.41, Patalamma Temple Street, Near Southend Circle, Basavanagudi, Bangalore. 560004 Mail id: sri@gurujana.com Ph. No: +91 9972380635 Regn. No.: IBBI/IPA-001/IP-P00951/2017-2018/11571
8. LAST DATE FOR SUBMISSION OF CLAIMS	07.06.2023

Notice is hereby given that Motif Ai Private Limited has commenced voluntary liquidation on May 08, 2023.

The stakeholders of **Motif Ai Private Limited** are hereby called upon to submit a proof of their claims, on or before 7th June 2023, to the liquidator at the address mentioned against item no. 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Srilakshmi Purushotham

Date: 9th May 2023

Place: Bengaluru